

**FORM A**  
**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF**  
**CHEEMA SPINTEX LIMITED**

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Cheema Spintex Limited
2.	Date of incorporation of corporate debtor	10 <sup>th</sup> October 1994
3.	Authority under which corporate debtor is incorporated / registered	ROC-Chandigarh
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U17115CH1994PLC015140
5.	Address of the registered office and principal office (if any) of corporate debtor	House No.176/2, Sector-41A, Chandigarh-160036
6.	Insolvency commencement date in respect of corporate debtor	17 <sup>th</sup> May 2024
7.	Estimated date of closure of insolvency resolution process	13 <sup>th</sup> Nov 2024
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Nipan Bansal IBBI/IPA-001/IP-P00039/2017-18/10100
9.	Address and e-mail of the interim resolution professional, as registered with the Board	<b>Address:</b> 10-B Udham Singh Nagar, Ludhiana, Punjab-141001 <b>Email:</b> <a href="mailto:irp@parshotamandassociates.com">irp@parshotamandassociates.com</a>
10.	Address and e-mail to be used for correspondence with the interim resolution professional	<b>Address:</b> 10-B Udham Singh Nagar, Ludhiana, Punjab-141001 <b>Email:</b> <a href="mailto:cirp.cheemaspintex@gmail.com">cirp.cheemaspintex@gmail.com</a>
11.	Last date for submission of claims	31 <sup>st</sup> May 2024
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA (as per information available)
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	<b>Web link:</b> <a href="https://ibbi.gov.in/en/home/downloads">https://ibbi.gov.in/en/home/downloads</a> <b>Physical Address:</b> 10-B Udham Singh Nagar, Ludhiana, Punjab-141001

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **Cheema Spintex Limited** on **17<sup>th</sup> May 2024**

The creditors of **Cheema Spintex Limited** are hereby called upon to submit their claims with proof on or before **31<sup>st</sup> May 2024** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

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**Date:** 18<sup>th</sup> May 2024  
**Place:** Ludhiana

**Nipan Bansal**  
**Interim Resolution Professional**  
**Cheema Spintex Limited**  
**IBBI Reg No: IBBI/IPA-001/IP-P00039/2017-18/10100**  
**AFA: AA1/10100/02/131224/106572 Valid Upto 13.12.2024**





